

DEMANDS FOR SUPPLEMENTARY
GRANTS GENERAL, 1969-70

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI P. C.
SETHI) : I beg to present a statement
showing Supplementary Demands for Grants
in respect of the Budget (General) for
1969-70.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the
following message received from the Rajya
Sabha :

"In accordance with the provisions of
rule 127 of the Rules of Procedure and
Conduct of Business in the Rajya
Sabha, I am directed to inform the
Lok Sabha that the Rajya Sabha, at
its sitting held on the 8th August,
1969, agreed without any amendment to
the Banking Companies (Acquisition and
Transfer of Undertakings) Bill, 1969,
which was passed by the Lok Sabha at its
sitting held on the 4th August, 1969."

STATEMENT RE : DELAY IN LAYING
OF CERTAIN NOTIFICATIONS ON
TABLE OF THE HOUSE

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
VIDYA CHARAN SHUKLA) : Shall I
read out the statement or lay it on the Table
of the House ?

MR. SPEAKER : He may lay it on the
Table of the House.

SHRI VIDYA CHARAN SHUKLA :
I lay a statement clarifying the point raised
in the House on the 25th July, 1969, regard-
ing delay in laying on the Table copies of
certain notifications under the All India
Services Act, 1951, on the Table of the
House. [Placed in Library. See No. LT-
1639/69.]

RE : CALL-ATTENTION NOTICE

श्री शिव चंद्र भद्र (मधुबनी) : अध्यक्ष

महोदय, मुझे यह कहना है कि फ्रैंक का
डिबैलुएशन हुआ है जोकि फ्रांस की करेंसी है।
हिन्दुस्तान का व्यापार फ्रांस के साथ है।
इस डिबैलुएशन का असर हिन्दुस्तान के व्यापार
पर पड़ेगा। मैं चाहूँगा कि सरकार इस
पर.....

MR. SPEAKER : माननीय सदस्य काफी
देर से हाऊस के मेम्बर हैं। वह स्टेज अब चली
गई है। बीच में मामले को लाने का तरीका
होना है। हम कई आइटेम्स क्रॉस कर चुके हैं।
He has to give separate notice. Call-attention
notices which have not been accepted cannot
be brought on to the agenda in this way.

SHRI HEM BARUA (Mangaldai) : We
have not understood your logic in rejecting
the call-attention motion on the devaluation
of the French franc.

MR. SPEAKER : We can take up only
one call-attention a day. Otherwise, we may
have to devote a full day to call attention
notices. That is very difficult.

SHRI HEM BARUA : There cannot be
any judgment on that basis. There are
precedents in this House when two call-
attention notices have been taken up on the
same day.

MR. SPEAKER : We will discuss it
this evening. I have already called a
meeting.

RE : RAILWAY ACCIDENT NEAR
HYDERABAD

SHRI HEM BARUA (Mangaldai) :
There should have been a statement on the
railway accident which took place near
Hyderabad. I wrote to you about it.

SHRI JYOTIRMOY BASU (Diamond
Harbour) : There was no headlight.

THE MINISTER OF RAILWAYS (DR.
RAM SUBHAG SINGH) : There was
light.